

POST OFFER PUBLIC ANNOUNCEMENT UNDER REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS 2011

OPEN OFFER FOR ACQUISITION OF 1,04,000 EQUITY SHARES
FROM SHAREHOLDERS OF

UTKAL SOAP PRODUCTS LIMITED (USPL)

Regd. Office: 5&6, Fancy Lane, 8th Floor, Kolkata - 700 001

Tel: +91-33-40069762/ 40069740, Fax: 033-40069762,

E Mail ID: siplandjbpl@yahoo.co.in

BY

YASHRAJ BIOTECHNOLOGY LIMITED

("the Acquirer")

This Post Offer Advertisement is being issued by Fedex Securities Ltd., Managers to the Offer, on behalf of Yashraj Biotechnology Limited ("the Acquirer") in connection with the Open Offer made by the Acquirer to acquire Equity Shares of Utkal Soap Products Ltd ("the Target Company"), in compliance with Regulation 18(12) of the SEBI (Substantial Acquisition of Shares and Takeover Regulations) 2011. The Detailed Public Statement with respect to the aforementioned Offer was made on Tuesday, January 07, 2014 in all editions of Business Standard - English, all editions of Business Standard - Hindi and Durant Barta, Kolkata edition, a vernacular daily in Bengali.

1	Name of the Target Company	Utkal Soap Products Limited (USPL)			
2	Name of the Acquirer, including PACs, if any	Main Acquirer Yashraj Biotechnology Limited Persons Acting in Concert for this Offer (PACs) None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Niche Technologies Private Limited			
5	Offer Details				
	a. Date of Opening of Offer	Tuesday, February 18, 2014			
	b. Date of Closure of the Offer	Wednesday, March 05, 2014			
6	Date of Payment of consideration	36 Shareholders submitted Shares in the Offer. Out of this, in 27 cases transfers were effected through NEFT and in 2 cases transfers were effected through RTGS, on Monday, March 10, 2014. For the balance 7 cases, Demand Drafts have been issued by the Bank on Monday, March 10, 2014 which were despatched on Wednesday, March 12, 2014.			
7	Details of Acquisition	Proposed in the Offer Document		Actuals	
7.1	Offer Price Fully paid up Partly Paid Up	Rs. 16.00 No offer for partly paid Shares		Rs. 16.00 No offer for partly paid Shares	
7.2	Aggregate number of Shares tendered	1,04,000		42,455	
7.3	Aggregate number of Shares accepted			42,455	
7.4	Size of Open Offer (No of Shares X Offer price per share)	Rs.16,64,000/-		Rs. 6,79,280	
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (no. & %)	0 0%		0 0%	
7.6	Shares acquired by way of Agreements • Number • % of Fully diluted Equity Share Capital	1,93,345 48.34%		1,93,345 48.34%	
7.7	Shares acquired by way of Open Offer • Number • % of Fully diluted Equity Share Capital	1,04,000 26.00%		42,455 10.614 %	
7.8	Shares acquired after the Detailed Public Statement • Number of Shares acquired • Price of the Shares acquired • % of Fully diluted Equity Share Capital	0 N.A. 0%		0 N.A. 0%	
7.9	Post Offer Shareholding of the Acquirer • Number • % of Fully diluted Equity Share Capital	2,97,345 74.34%		2,35,800 58.95%	
7.10	Pre and Post offer Shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	2,06,655	1,02,655	2,06,655	1,64,200
	• % of Fully diluted Equity Share Capital	51.66%	25.66%	51.66%	41.05%

8. **Yashraj Biotechnology Limited, the Acquirer and each of its Directors**, jointly and severally accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, The Calcutta Stock Exchange Limited and at the Registered Office of the Target Company.

Issued on behalf of Yashraj Biotechnology Limited, the Acquirer
by Manager to the Offer

**FEDEX
SECURITIES
LIMITED**



FEDEX SECURITIES LIMITED

SEBI Regn. No. INM 000010163

3rd Floor, Jay Chambers, Service Road,

Adj. Western Express Highway Vile Parle (East), Mumbai 400 057

Tel. Nos. (022) 2613 6460/61, Fax No. (022) 2618 6966

Contact Person : Shri. R. Ramakrishnan

Place : Mumbai

Date : March 12, 2014